Annexure-5

Name of the Corporate Debtor: Morarjee Textiles Limited Date of commencement of CIRP: 09th February 2024 List of creditors as on: 18 December 2024

List of Operational creditors (Government Dues)

S No	Name of Creditor	Details of Claim received		Details of Claim admitted							Amount of any mutual		Amount of claim under	Remarks
		Date of receipt	Total Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	by Amount covered by Whet guarantee	Whether related party	% of voting share in CoC	contingent claim	dues, that may be set- off	not admitted	verification	
1	INCOME TAX DEPARTMENT	15-Mar-24	1,452,120	1,452,120	Operational	-	-	No	NA	-		-	=	
2	Maharashtra State Electricity Distribution Co. Limited.	22-Feb-24	47,827,140	47,760,527	Operational	-	-	No	NA	-		66,613	-	
3	CGST & Central Excise, Nagpur-I Commissionerate	16-Apr-24	276,181,820	1	Operational	-	-	. No	NA	276,181,819		-	-	Note
4	COMMISSIONER OF CUSTOMS, JNCH	3-May-24	40,683,645	40,683,645	Operational	-	-	No	NA	-		-	-	
5	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	21-Mar-24	3,808,491	3,808,491	Operational	-	-	No	NA	-		-	-	
6	Customs commissionerate, Nagpur	27-Jun-24	587,303,141	587,303,141	Operational	-	-	No	NA	-		-	-	
7	EMPLOYEES STATE INSURANCE CORPORATION (ESIC)	5-Mar-24	1,873,648	1,873,648	Operational	-	-	No	NA	-		-	-	
	Total		959,130,005	682,881,573						276,181,819		66,613		

<sup>\*</sup>The above is subject to reconciliation, based on any further claims received and based on on-going verification.

Note : The company has a filed a appeal to the applellate tribunal under sub-section (1) of section 35B of the act in the customs, excise and service tax appellate tribunal (CESTAT) agaist the Order in original no. 08-24/CEX/2017/PC/NGP-I dated 31.05.2017. The matter is yet to be heared before the CESTAT. Thus, In view of the above, we are admitting this claim at INR 1.

Annexure-5

Name of the Corporate Debtor: Morarjee Textiles Limited Date of commencement of CIRP: 09th February 2024 List of creditors as on: 18 December 2024

## Collated List of Operational creditors (Government Dues) claims received after 02 July 2024

S No	Name of Creditor	Identification No					Details of Admissible Claim							Amount of any mutual	Non-Admissible	Amount of claim under	Remarks
			Date of receipt	Claim Amount	Interest	Total Amount claimed	Acceptable claim	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC	contingent claim	dues, that may be set- off	claim amount	verification	Nemaiks
	Bombay State Tax (Now part of GST Department, Government of Maharastra)		14-Aug-24			37,548,766	37,548,766 O		-	- Suarantee	No	NA NA	-		-	-	Note 1
2	Employees provident fund organization		13-Sep-24			56,731,183	40,869,447 O	perational	-	-	No	NA			15,861,736		
3	GRAMPANCHAYAT SALAIDABHA		15-Oct-24			6,959,997	4,763,003 O	perational	-	-	No	NA			2,196,994		
	Total					101,239,946	83,181,216								18,058,730		

\*The above is subject to reconciliation, based on any further claims received and based on on-going verification.

Note 1: The claim is admitted in the absence of data regarding this claim, which was requested from the erstwhile management, and no response has been received from them till date.

Please note that the collated list of claim can't be considered as Admitted and their admissibility is subject to approval of condonation of delay from Hon'ble NCLT as per regulation 13(1C)(b)